GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA
## UNSTARRED QUESTION NO. 3106
TO BE ANSWERED ON 06.08.2021

### Inspection of Industrial Units by CPCB

3106.   SHRIMATI POONAMBEN MAADAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a)     whether the Central Pollution Control Board (CPCB) has inspected many industrial units;
(b)     if so, the details thereof; and
(c)     the action taken so far against the industrial units which have not followed the instructions issued after inspection?

## ANSWER
**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**
**(SHRI ASHWINI KUMAR CHOUBEY)**

(a ) to (c) For strengthening monitoring mechanism and effective compliance through self-regulatory mechanism, Central Pollution Control Board (CPCB)  directed all 17 categories of highly polluting industries, to install Online Continuous Effluent/ Emission Monitoring Systems (OCEMS) for constant vigil on pollution levels.

CPCB carries out inspection-cum-monitoring of industries on random-basis, selected on the basis of the real time data received through OCEMS installed in industries. Since, August, 2018, CPCB has carried out inspection of 291 industries, out of which 117 units were found non-complying with prescribed environmental norms to whom show-cause notices and closure directions were issued under the provisions of Environment (Protection) Act, 1986. So far, out of 117 non-complying units, 99 units have complied with CPCB directions and for remaining 18 units, directions of CPCB are still in-force. State-wise status of inspected industries is given at **Annexure-I.**

CPCB has engaged third party technical institutes for carrying out inspections of GPIs jointly with officials from concerned State Pollution Control Boards/ Pollution Control Committes, State Mission Clean Ganga (SMCGs) and District Ganga Committee (wherever constituted). Accordingly, during 2020, out of 2740 GPIs, 2109 GPIs were found operational and 631 non-operational. Out of 2109 operational GPIs, 1512 were found complying and 597 non-complying. Out of 597 non-complying, show cause notices were issued to 562 GPIs and remaining 35 GPIs (Grossly Polluting Industries) were issued closure directions by concerned SPCBs. The state-wise status of GPIs is given at **Annexure-II.**

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**Annexure - I referred in reply to the Lok Sabha Unstarred Question No. 3106 due for answer on 06.08.2021 regarding 'Inspection of Industrial Units of CPCB'**

**State-wise compliance status of 17 categories of industries inspected on random-basis, selected based on the real time data received from OCEMS**

| Sl. No. | State/UT | Total no. of industries Inspected | No. of industries found Non-Complying | No. of industries complied with CPCB directions | No. of industries for which CPCB directions are still in-force |
|---|---|---|---|---|---|
| 1 | Andhra Pradesh | 14 | 3 | 3 | 0 |
| 2 | Assam | 21 | 7 | 5 | 2 |
| 3 | Bihar | 3 | 1 | 1 | 0 |
| 4 | Chhattisgarh | 17 | 2 | 2 | 0 |
| 5 | Delhi | 1 | 0 | 0 | 0 |
| 6 | Goa | 3 | 0 | 0 | 0 |
| 7 | Gujarat | 25 | 17 | 17 | 0 |
| 8 | Haryana | 11 | 3 | 3 | 0 |
| 9 | Himachal Pradesh | 2 | 1 | 1 | 0 |
| 10 | Jammu & Kashmir | 7 | 4 | 3 | 1 |
| 11 | Jharkhand | 14 | 5 | 4 | 1 |
| 12 | Karnataka | 9 | 5 | 4 | 1 |
| 13 | Kerala | 2 | 2 | 2 | 0 |
| 14 | Madhya Pradesh | 15 | 6 | 4 | 2 |
| 15 | Maharashtra | 25 | 14 | 13 | 1 |
| 16 | Meghalaya | 9 | 4 | 2 | 2 |
| 17 | Odisha | 17 | 11 | 11 | 0 |
| 18 | Puducherry | 1 | 0 | 0 | 0 |
| 19 | Punjab | 6 | 0 | 0 | 0 |
| 20 | Rajasthan | 18 | 1 | 1 | 0 |
| 21 | Sikkim | 3 | 1 | 0 | 1 |
| 22 | Tamil Nadu | 18 | 11 | 10 | 1 |
| 23 | Telangana | 10 | 3 | 3 | 0 |
| 24 | Tripura | 3 | 0 | 0 | 0 |
| 25 | Uttar Pradesh | 18 | 8 | 4 | 4 |
| 26 | Uttarakhand | 4 | 2 | 1 | 1 |
| 27 | West Bengal | 15 | 6 | 5 | 1 |
| | **Total** | **291** | **117** | **99** | **18** |

**Annexure - II referred in reply to the Lok Sabha Unstarred Question No. 3106 due for answer on 06.08.2021 regarding 'Inspection of Industrial Units of CPCB'**

**State-wise compliance status of GPIs**

| S. No. | State | Total No of GPIs | Complied | Temporary Close | Permanent Close | Non-Complied | Show Cause Notice (Non Complied) | Closure Direction (Non Complied) |
|---|---|---|---|---|---|---|---|---|
| 1 | Bihar | 53 | 42 | 5 | 0 | 6 | 6 | 0 |
| 2 | Uttar Pradesh | 1464 | 853 | 262 | 51 | 298 | 265 | 33 |
| 3 | Uttarakhand | 65 | 54 | 6 | 1 | 4 | 4 | 0 |
| 4 | West Bengal | 54 | 31 | 8 | 0 | 15 | 15 | 0 |
| 5 | Jharkhand | 5 | 4 | 0 | 0 | 1 | 1 | 0 |
| 6 | Haryana | 832 | 391 | 104 | 117 | 220 | 219 | 1 |
| 7 | Delhi | 267 | 137 | 25 | 52 | 53 | 52 | 1 |
| | Total | 2740 | 1512 | 410 | 221 | 597 | 562 | 35 |